

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.56/9/HDB/2020
NAME OF THE COMPANY	Dhruthi Infra Projects Ltd
NAME OF THE PETITIONER(S)	Marks Enterprises
NAME OF THE RESPONDENT(S)	Dhruthi Infra Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

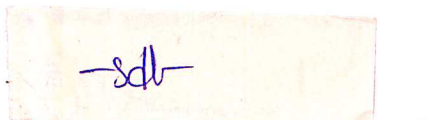

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

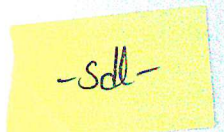
ORDER

Learned Counsel for operational creditor appeared through video conference.

We direct the operational creditor to file written submissions within a week for not more than two pages.

Matter stands adjourned to 03.09.2021.


MEMBER (T) 


MEMBER (J)

Pavani